

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 301 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021

Name of the Company: Modern Petrofils  
V/s  
Perfect Filaments Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Ms. Meenu Kumar appeared for Operational Creditor.

Learned Counsel Mr. Arpit Singhvi appeared for Corporate Debtor.

Learned Counsel for Operational Creditor seeks permission to withdraw the matter. Permission is granted.

In view of this, CP(IB) 301 of 2020 stands disposed of as withdrawn.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 2nd day of June, 2021

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)